

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

TA (AT) (Competition) No. 05 of 2017
(Old Appeal No. 17 of 2017)

IN THE MATTER OF:

Prem Prakash

...Appellant

Versus

Madhya Pradesh PWD & Ors.

...Respondents

Present:

For Appellant: Mr. Prem Prakash Advocate.

**For Respondent: Mr. Sanjib K. Mohanty, Senior Panel Central Government
Counsel for R-2
Mr. V.K. Shukla, Advocate
Mr. Veerendra Kumar, Advocate
Mr. Ashwani Malhora, Advocate for R-3
Ms. Bulbuli DD, CCI**

O R D E R

10.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for hearing' on 22nd August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/